

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/C/2009/000445

Complainant : Shri Ashok Kumar Sharma
Public Authority : Directorate General of Military Farms
Date of Hearing : 5.2.2010
Date of Decision : 5.2.2010

FACTS :

The matter, in short, is that the complainant joined the Military Farm way back in 1983. It is his grievance that he has not been fixed in a proper pay scale in the post of Compressor Attendant Pump. By his RTI application dated 18.12.2008, he had sought information on certain paras. However, instead of supplying information, Lt Col R. Balaji Offg GSO 1, had asked the complainant to furnish proof of his Indian citizenship.

2. Aggrieved with this, he has filed the present complaint before the Commission.

3. The matter is called for hearing today dated 5.2.2010. Complainant present. However, nobody has appeared from the Directorate General of Military Farms, despite notices. The complainant is heard. It is his say that he had made a representation dated 14.12.2006 to DDG, Military Farms but no response has been given to him. A copy of the representation is enclosed.

DECISION

4. In view of the above, Brig P.K. Tikoo, Dy. Director General, Military Farms, West Block-3, R.K. Puram, New Delhi, is hereby directed to provide required information to the complainant in 03 weeks time.

Sd/-
(M.L. Sharma)
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Brig P.K. Tikoo
Dy. Director General,
Military Farms, West Block-3,
QMG Branch, R.K. Puram,
New Delhi-110066

2. Shri Ashok Kumar Sharma
(By Hand).